

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH -COURT No. I

Excise Appeal No. 71210 of 2018

(Arising out of Order-in-Original No. 04/VNS/Commr/2018 dated 30.05.2018
passed by Commissioner of Central Excise & Central GST, Varanasi)

M/s Anmol Packaging,

.....Appellant

VERSUS

Commissioner of Central Excise & CGST,

....Respondent

(Varanasi)

APPEARANCE:

None
Shri Shiv Pratap Singh,
Authorised Representative

for the Appellant

for the Respondent

CORAM:

**HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

Date of Hearing : 23/04/2019
Date of Pronouncement : 21/05/2019

This appeal is allowed. For order, see order dated
21.05.2019 in Excise Appeal No.70139 of 2019.

**(ArchanaWadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

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